

**GOVERNMENT OF INDIA
MINISTRY OF CIVIL AVIATION
LOK SABHA
UNSTARRED QUESTION NO. : 743
(To be answered on the 21st November 2019)**

EXPANSION OF AIRPORT AT AGARTALA

**743. SHRI BHOLA SINGH
DR. SUKANTA MAJUMDAR
SHRI RAJA AMARESHWARA NAIK**

Will the Minister of CIVIL AVIATION

नागर विमानन मंत्री

be pleased to state:-

- (a) whether the Union Government has received any proposal to expand the existing airport in Agartala, Tripura and if so, the details thereof;
(b) whether the Union Government has made a formal request to the Government of Bangladesh for giving 52 acres of land in this regard; and
(c) if so, the details including outcome thereof?

ANSWER

Minister of State (IC) in the Ministry of CIVIL AVIATION

नागर विमानन मंत्रालय में राज्य मंत्री (स्वतंत्र पक्ष)

(Shri Hardeep Singh Puri)

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- (a) & (b): Expansion/Upgradation of airport is a continuous process and is undertaken by Airports Authority of India (AAI) from time to time depending on the availability of land, commercial viability, socio-economic considerations, traffic demand / willingness of airlines to operate to/from such airports. AAI has undertaken construction of new International terminal building at Agartala airport at a cost of Rs. 438.28 Crore. Further, on the request of State Government of Tripura, AAI has prepared a plan for the extension of runway at Agartala Airport to make it suitable for code 'D' type of aircraft. As per the plan prepared by AAI, a right of way on 52 acres of land is required in Bangladesh Territory, as the land immediately after the airport boundary falls within Bangladesh. However, no formal request in this regard has been made to Government of Bangladesh so far.
(c): Does not arise in view of the above.
